

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN SHAD NISHAD) : (a) to (d). Yes, Sir. To strengthen State Department of Environment/State Pollution Control Boards, Central Government is providing financial assistance under the on-going scheme "Assistance for abatement of Pollution". Financial assistance is also extended for specific studies/project proposals, procurement of equipment/instruments for laboratories etc. Apart from this, according to the existing guidelines, reimbursement of 75% of Water Cess levied by the States is also made available to the concerned State Governments for Pollution Control Boards.

An interaction meeting was held in New Delhi during September, 1996 to discuss the environmental issues with the representatives of the State Governments/Pollution Control Boards/Pollution Control Committees. Some of the environmental issues discussed during the meeting are as follows :

1. Waste Minimisation in medium and small scale industries.
2. Hazardous Waste Management.
3. On-site and off-site emergency plans in respect of stronger impact and handling of hazardous chemicals.
4. Environmental considerations in planning and Management of industrial estates.
5. Shifting of industries from non-confirming areas to the designated industrial sites.
6. Environmental statement.
7. Installation of Common Effluent Treatment Plants (CETP)
8. Restriction on siting of polluting industries in critically polluted areas.
9. Strengthening of State Pollution Control Boards.
10. Zoning atlas for siting of industries.
1. Pollution Control in 17 categories of highly polluting industries and legal action against the defaulting industries.
2. Environmental Impact Assessment Notification.
3. Municipal and Hazardous Waste Management including hospital wastes.

rough, there is no formal mechanism of interaction with the State Governments regarding pollution etc. Meetings are held with the concerned Government Departments/Agencies on specific issues. The Principal Chief Conservators of Forests of five states and Forest Secretaries of five states are the members of the National Afforestation and Eco-development Board, who participate in the meetings of the Board.

The State Pollution Control Boards are being strengthened with the external aid being made available

by bilateral and multilateral funding agencies. The State Boards of Uttar Pradesh, Gujarat, Maharashtra, Tamil Nadu, Andhra Pradesh, Madhya Pradesh, Rajasthan and Karnataka are covered under the World Bank aided Pollution Control and Prevention Projects. The State Boards of Orissa, Himachal Pradesh are being funded under Norwegian assistance; Tamil Nadu and Karnataka under the Danish assistance; Kerala under the Netherlands assistance; West Bengal under Japanese assistance; Andhra Pradesh under Australian assistance and the State Boards of Delhi, Rajasthan, Karnataka, Punjab, Haryana, Gujarat, Assam and Central Pollution Control Boards are being strengthened under the German assistance programme.

#### Full Time Governors

705. PROF. P.J. KURIEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of State where full time Governors have not been appointed;

(b) whether the Kerala has no full time Governor; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). At present, the Governor of Maharashtra is discharging the functions of the Governor of Goa, the Governor of Haryana is discharging the functions of the Governor of Himachal Pradesh, and the Governor of Karnataka is discharging the functions of the Governor of Kerala. Under article 153 of the Constitution of India, the same persons can be appointed as Governor for two or more States.

#### Research Programmes on Embryo

706. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the time when research programmes on Embryo Transfer Technologies were initiated by ICAR at its different Institutes;

(b) whether the said research programmes had been economically viable;

(c) if so, the fund allocated and spent on this account including those from the department of biotechnology and other agencies; and

(d) the number of embryos produced and transferred to the farmers?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) to (d). The information is being collected and will be laid on the table of the Sabha.